

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017))

For the Attention of the Stakeholders of Jumar Solutions Private Limited

1.	Name of Corporate Person	Jumar Solutions Private Limited
2.	Date of Incorporation of Corporate Person	2 nd December, 2019
3.	Authority Under Which Corporate Person Is Incorporated/ Registered	Companies Act, 2013 / Registrar of Companies, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U74999MH2019PTC333837
5.	Address of the Registered office and Principal Office (If Any) of Corporate Person	5th Floor, 5b, Technopolis Knowledge Park, Mahakali Caves Road, Nr Udyog Bhavan, Chakala, Chakala Midc, Mumbai, Maharashtra, India, 400093
6.	Liquidation Commencement date of Corporate Person	18 th November, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Mr. Pankoj Lunawat Address: "Everest House", Suite No. 8C, 8 th Floor, 46C, Jawahar Lal Nehru Road, Kolkata-700071 Telephone No: 9830876705 Registration No: IBBI/IPA-001/IP-P00066/2017-18/10152
8.	Last date for Submission of Claims	18 th December, 2025

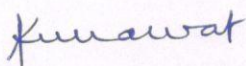
Notice is hereby given that the **Jumar Solutions Private Limited** has commenced voluntary liquidation on 18th November, 2025.

The stakeholders of **Jumar Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before 18th December 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Pankoj Lunawat
Insolvency professional
Registration No: IBBI/IPA-001/IP-P00066/2017-18/10152
Date and Place: 20th November, 2025 Kolkata